

1	2	3	4	5	6	7	8
24.	Tamil Nadu	1060	993	2445	4147	3506	5140
25.	Tripura	18	11	55	47	73	57
26.	Uttar Pradesh	929	459	1176	1175	2105	1634
27.	Uttarakhand	29	50	74	178	103	228
28.	West Bengal	161	222	775	897	936	1119
29.	Andaman and Nicobar Islands	2	3	5	10	6	13
30.	Chandigarh	1	0.42	5	5	6	5
31.	Dadra and Nagar Haveli	0.36	1	1	1	1	1
32.	Daman and Diu	0	0.05	0	0.04	0.01	0.08
33.	Delhi	9	6	50	51	60	58
34.	Lakshadweep	0.19	0.32	1	2	1	2
35.	Pondicherry	6	9	44	54	50	63
TOTAL		5344	4945	14755	19741	20099	24686

Note: 1. Totals may not tally due to rounding up of figures.

0 is less than thousand figure

—* NA

Source: Directorate of Economics and Statistics, M/O. Agriculture and Department of Animal Husbandry, Dairying and Fisheries.

Decline in nutrition value of soil

†3662. SHRI PRABHAT JHA:

SHRI PRAKASH JAVADEKAR:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government is aware of the fact that there has been an inordinate fall in soil nutrition factors in several regions of the country;

(b) if so, the details thereof; and

†Original notice of the question was received in Hindi.

(c) Government action plan towards encouraging the use of bio-fertilizers to enhance soil fertility and control the use of urea in the country?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. K.V. THOMAS):
(a) and (b) Over the years, imbalanced and indiscriminate use of chemical fertilizers, with little or no use of organic manures, has affected soil health and fertility in the intensively cultivated Indo-gangetic plains in the country.

(c) Under National Project on Organic Farming (NPOF) use of bio-fertilizers is encouraged through trainings, field demonstrations, farmers' fairs etc. To increase availability of bio-fertilizers, financial assistance is provided for setting up new bio-fertilizer production units.

A new scheme, namely, National Project on Management of Soil Health and Fertility has been introduced during 2008-09 to promote soil test based balanced and judicious use of chemical fertilizers including urea.

Claim made under National Agriculture Insurance Scheme

†3663. SHRI PRABHAT JHA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government is going to introduce the revised National Agriculture Insurance Scheme;

(b) if so, the details thereof;

(c) the number of farmers covered under the National Agriculture Insurance Scheme during the last five years, State-wise; and

(d) the payment made of amount claimed under National Agricultural Insurance Scheme so far, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. K.V. THOMAS):
(a) and (b) Yes, Sir. Based on the recommendations of the Joint Group on Crop Insurance constituted by the Government, a proposal on Modified National Agricultural Insurance Scheme (MNAIS) has been prepared. Modified NAIS *inter-alia* includes reduction in the unit area of insurance for major crops; improved method of calculation of threshold yield; higher indemnity level; coverage of additional risks etc.

(c) A statement indicating State-wise number of farmers covered under NAIS during the last five years is at Statement-I (See below).

(d) A statement showing State-wise claim amount paid under NAIS so far, is at Statement-II.

†Original notice of the question was received in Hindi.